

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 97 OF 2019&
IA. NO. 435 OF 2019**

Dated: 31st July, 2019

In the matter of:

West Bengal State Electricity Transmission Company Ltd. Appellant(s)
Versus	
Central Electricity Regulatory Commission &Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **05.09.2019.**

Court Master/PS

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